

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)****CAUSE LIST****Central Zonal Bench****SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills****Date: 12<sup>th</sup> May, 2015****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 314/2014 (M.A.No.79/15) (M.A.No.80/15)	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sagid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachin K. Verma Adv. Mr. Ram Narayan Mishra Adv. Mr. Pulkit Grdha Adv.	
2.	Original Application No. 134/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel For R-5&6 Mr. Om. Shankar Shrivastava Adv.	
3.	Original Application No. 03/2015	Paryavaran Avam Manav Sanrakshan Samity Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv.	
4.	Original Application No. 04/2015	Kishore Samrite Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Ravikant Patidar. Adv. Mr. OmShankar Shrivastava,Adv.	
5.	Original Application No. 06/2015 (CZ)	Kishore Samrite Vs Union of India. & 7 ors.	Mr. R.S.Verma, Adv. Mr. V.J. Saxena Adv. Mr. Rohit Jain Adv.	
6.	Original Application No. 17/2014	Biodiverstty Management Committee, Village Eklahara, Dist. Chhindwara Vs. Union Of India & 2 Ors. others	Mr. Deepesh Joshi, Adv for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1,2 & 3 Mr. Yogesh Bhatnagar Adv.(WCL)	
7.	Original Application No. 28/2013	Bio Diversity Vs. Western Coal Fields & 4 Ors.	Mr. Deepesh Joshi, Adv. Mr. Ashwarya Sinha, Adv. for R-1,2 Mr. N.C. Das, Adv.forR-3,4 Mr. Ajay Dubey, Adv. for R-5 Mr. Yogesh Bhatnagar Adv. (WCL)	
8.	Original Application No. 06/2014	Bio Diversity Management Committee Vs. Union of India &Ors.	Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9 Mr. Sachin K. Verma, Adv. for R-2,3,4,6,7,8	
9.	Original Application No. 32/2015 (CZ)	Himmat Singh Vs. State of M.P. & 3 Ors.	Mr. Shreyas Dharmadhikari, Adv.	

10.	Original Application No. 33/2015 (CZ)	Shree Krishna Housing Coop. Vs. The Principal Secretary, Housing and Environment & 2 Ors.	Mr. Ram Narayan Shrivastava, Applicant	
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